

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

217. C.P. (IB)/815(MB)2023

IN THE MATTER OF

Gopisha Holdings Private Limited

U/s 59 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 16.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

On the request of the Counsel for the Petitioner, adjourned to **22.08.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //